

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/258/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECHANO ENGINEERING WORKS

NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. Ramakashnan Vivarengharan senior counsel hor 1. M/s. Gr. Sivashankaran c. Counsel for Applicant S. Sathyaganesh

ORDER

Counsel for petitioner present and filed document in Form 1 alongwith IR in support of their contentions. He is directed to send a copy of the same to the respondents. Counsel for respondents called but absent. No representation. For continuation of the arguments, time extended at request. Put up on 22.06.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)